

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.705/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		Madhu Sudan Dalmia-Vs- Avis Tie-up Pvt.Ltd.	
Under Section		97/98	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manjra Bhelooice Adv. K. Jitica . *Am*

Ld. Counsel for the petitioner sought leave of the Court to withdraw the petition.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn.

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(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)